

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 179 of 2014 &
I.A. No. 290 of 2014**

Dated: 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

GRIDCO **...Appellant (s)**
Versus
M/s SESA Sterlite Ltd. & Anr. **...Respondent(s)**

**Counsel for the Appellant (s) : Mr. R.K. Mehta
Ms. Kamaljit Kaur**
**Counsel for the Respondent (s) : Ms. Poonam Verma
Mr. Akshat Jain for R-1
Mr. Rutwik Panda for R.2**

ORDER

Admit. Ms. Poonam Verma takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 12.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **12.08.2014**. In the meantime, reply be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js